

(b) Rs. 43.35 crores.

(c) It is a continuous process.

(d) The details are likely to be finalised very shortly.

DOCK WORKERS

*269 PROF MALINI BHAT-TACHARYA: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether any schemes have been formulated for the decasualisation of dock workers:

(b) if so, the extent to which these have been implemented:

(c) whether the Government's recent proposal to amend the definition of 'dock worker' is likely to affect these schemes in any way; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) A list of schemes formulated is given in the attached Statement. All these are implemented.

(c) There is no such proposal.

(d) Does not arise.

Statement

List of the Schemes under which dock workers are registered/listed under various Dock Labour Boards/Major Port Trusts

Bombay Dock Labour Board

1. The Bombay Dock Workers (Regulation of Employment) Scheme, 1956.
2. The Bombay Chipping & Painting Workers (Regulation of Employment) Scheme, 1969.
3. The Bombay Foodgrain Handling Workers (Regulation of Employment) Scheme, 1975.

4. The Bombay Dock Clearing & Forwarding Workers (Regulation of Employment) Scheme, 1983.

Calcutta Dock Labour Board

1. The Calcutta Dock Workers (Regulation of Employment) Scheme, 1970.
2. The Calcutta Chipping & Painting Workers (Regulation of Employment) Scheme, 1970.
3. The Calcutta Dock Clerical & Supervisory Workers (Regulation of Employment) Scheme, 1970.

Madras Dock Labour Board

1. The Madras Dock Workers (Regulation of Employment) Scheme, 1956.
2. The Madras Unregistered Dock Workers (Regulation of Employment) Scheme, 1957.
3. The Madras Unregistered Dock General Pool Workers (Regulation of Employment) Scheme, 1988.
4. The Madras Unregistered Dock Clearing and Forwarding Workers (Regulation of Employment) Scheme, 1988.

Kandla Dock Labour Board

The Kandla Dock Workers (Regulation of Employment) Scheme, 1969.

Visakhapatnam Dock Labour Board

1. Visakhapatnam Dock Workers (Regulation of Employment) Scheme, 1959.
2. Visakhapatnam Unregistered Dock Workers (Regulation of Employment) Scheme, 1968.

Cochin Dock Labour Board

The Cochin Dock Workers (Regulation of Employment), Scheme, 1959.

Mormugao Dock Labour Board

Mormugao Dock Workers (Regulation of Employment) Scheme, 1965.

PORTS*Paradip Port Trust*

Paradip Port Cargo Handling Workers (Regulation of Employment) Scheme, 1979.

New Mangalore Port Trust

New Mangalore Port Cargo Handling Workers (Regulation of Employment) Scheme, 1990.

[*Translation*]

NATIONAL HIGHWAY PROJECTS IN GUJARAT

*271. SHRI N.J. RATHVA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the National Highway projects in Gujarat which were to be completed by the end of the Seventh Plan (1985—90);

(b) the names of the projects which had been completed within the stipulated time, those which are still incomplete and the projects which have not yet been started; and

(c) the details of the amount allotted and spent so far on each of these projects ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c) : 52 numbers of National Highway Projects individually costing more than Rs. 50 lakh each in Gujarat State were to be completed during Seventh Five Year Plan. Out of these 32 projects were completed within the Seventh Plan Period and the remaining 20 projects have been completed subsequently.

[*English*]

SECOND CHANNEL OF DOORDARSHAN

*272. SHRI DATTATRAYA BANDARU : SHRIMATI CHANDRA PRABHA URS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to set up second channel at various Doordarshan Kendras during the Eighth Plan period;

(b) if so, whether there is any proposal to set up second channel at Hyderabad and Bangalore during 1993-94; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) No, Sir.

(b) and (c) Do not arise.

ADVANCE TO PRODUCERS BY DOORDARSHAN

*273. SHRIMATI GEETA MUKHERJEE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the producers who are allotted serials under the 'commissioned' category are paid the production cost in advance;

(b) if so, the details thereof including the number of such producers given advance during each of the last three years;

(c) whether some producers, after receiving advance, transfer their serials to the 'sponsored' category but fail to return the advance money;

(d) if so, the details of such cases and the total amount due from them; and

(e) the steps being taken to recover the advance amount ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO) : (a) The entire production cost of serials under the Commissioned Programme category is not paid in advance by Doordarshan.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Do not arise.